

Tyagi, Shri
Upadhyaya, Shri Shiva Dutt
Valvi, Shri
Varma, Shri M.L.

Varma, Shri Ravindra
Veerabasappa, Shri
Verma, Shri Balgovind
Vidyalankar, Shri A.N.

Vyas, Shri Radhelal
Wadiwa, Shri
Wasnik, Shri Balkrishna
Yadav, Shri Ram Harkh

NOES

Alvares, Shri
Bade, Shri
Bagri, Shri
Banerjee, Shri S.M.
Barua, Shri Hem
Basant Kunwari, Shrimati
Berwa, Shri Onkar Lal
Bhattacharya, Shri Dinen
Bheel, Shri P.H.
Buta Singh, Shri
Chakravartty, Shrimati Renu
Chaudhuri, Shri Tridib Kumar
Daji, Shri
Dhaon, Shri
wivedy, Shri Surendranath

Gokaran Prasad, Shri
Gulshan, Shri
Kachhavaiya, Shri Hukam Chand
Kakkar, Shri Gauri Shankar
Kamath, Shri Hari Vishnu
Kar, Shri Prabhat
Krishnapal Singh, Shri
Manoharan, Shri
Misra, Dr. U.
More, Shri S.S.
Mukerjee, Shri H.N.
Murmu, Shri Sarkar
Nair, Shri Vasudevan
Pattnayak, Shri Kishen
Pottakkatt, Shri

Raghavan, Shri A.V.
Rameshwaranand, Shri
Ranga, Shri
Reddy, Shri Narasimha
Sezhiyan, Shri
Singh, Shri A.P.
Singh, Shri Y.D.
Singha, Shri Y.N.
Solanki, Shri
Swamy, Shri Sivamurthi
Vimla Devi, Shrimati
Vishram Prasad, Shri
Warior, Shri
Yainik, Shri

Mr. Speaker: The result of the division is:*

Ayes 183; Noes 44.

The motion was adopted.

श्री किशन पटनायक : सारी लोक सभा को यह नपुंसक बना देंगे ।

श्री बागड़ी : मेरा एक सवाल मुन लीजिए 'अध्यक्ष महोदय ।

अध्यक्ष महोदय : नहीं ।

Order, order. I am not allowing him.

Shri Bagri left the House at this stage.

12.43 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE
—contd.

REPORTED PROPOSED VISIT OF PHIZO TO
CHINA—contd.

Shri Hem Barua (Gauhati): The progress of the Naga Peace talks has been very slow and sluggish and an impression has gained that it has become slow and sluggish because the Naga hostiles are contracting Mr.

Phizo, who is a British citizen, for guidance. In that case, may I know what steps Government have taken to disrupt the contact of the Naga hostiles with Mr. Phizo and stop it altogether?

Shri Swaran Singh: We are not doing anything in that context. If they are in touch with him, or writing to him, or doing something of that nature, I do not know how we could prevent that. But we are anxious that these peace talks should not be delayed. We are doing everything possible to see that the peace talks conclude soon.

Shrimati Renuka Barkataki (Bartepeta): In view of the fact that though he is a British national, Phizo still claims to be the leader of the Nagaland Independence Movement and in view of the fact that the hostile Nagas and their so-called Government still draw their inspiration from Phizo, and are under his influence, does the Government propose to instruct our delegation at the peace talks to raise the question of this declaration of Mr. Phizo with the leaders of the Naga hostiles and insist that the Naga hostiles should unequivocally dissociate themselves from Phizo's plan to seek Chinese assistance, or face the consequences that

*The name of one Member could not be recorded under "Ayes".

will follow from their implicit confession of collusion with China, which is an enemy nation?

Shri Swaran Singh: In the first place, none of the leaders of the Naga hostiles who are carrying on these talks has ever suggested that they want to seek any Chinese help. It is not for us to suggest that they should do this or do that. We are interested in finding a satisfactory solution so that the misgivings that the Nagas have been feeling and having all this time may disappear from that section of the Naga people.

[Placed in Library, see No. LT-4165|65].

(2) A copy each of the following Notifications under section 296 of the Income-tax Act, 1963:

- (i) S.O. 1002 dated the 29th March, 1965, containing Corrigenda to Notification No. S.O. 2567 dated the 28th July, 1964.
- (ii) S.O. 1003 dated the 29th March 1965, containing Corrigenda to Notification No. S.O. 591 dated the 15th February, 1965. [Placed in Library, see No. LT-4157|65].

12.44 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF INDIAN CENTRAL SUGARCANE COMMITTEE

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): Sir, I beg to lay on the Table a copy of Annual Report of the Indian Central Sugarcane Committee for the year 1963-64. [Placed in Library, see No. LT-4155|65].

12.45 hrs.

COMMITTEE ON ABSENCE OF MEMBERS

TWELFTH REPORT

Shri Khadilkar (Khed): Sir, I beg to present the Twelfth Report of the Committee on Absence of Members from the Sittings of the House.

NOTIFICATIONS UNDER SEA CUSTOMS ACT AND SALT ACT

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): I beg to lay on the Table:—

- (1) a copy each of the following Notifications under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944, making certain further amendments to the Customs and Central Excise Duties Export Drawback (General Rules, 1960:—

- (i) GSR 437 dated the 20th March, 1965.
- (ii) GSR 438 dated the 20th March, 1965.

12.45-1/2 hrs.

ESTIMATES COMMITTEE

SIXTY-SEVENTH REPORT

Shri A. C. Guha (Barasat): Sir, I beg to present the Sixty-seventh Report of the Estimates Committee on the Ministry of Transport—Calcutta and Haldia Ports.

12.46 hrs.

RE: SELECTION OF SPEAKER

श्री सिंहासन सिंह (गोरखपुर) : मैं ने आपको एक पत्र लिखा था । सदन में यह प्रथा चल गयी है कि एक लिस्ट के आधार